

**GOVERNMENT OF INDIA  
NEW AND RENEWABLE ENERGY  
LOK SABHA**

UNSTARRED QUESTION NO:1169  
ANSWERED ON:30.11.2012  
REMOTE VILLAGE ELECTRIFICATION PROGRAMME  
Deo Shri Kalikesh Narayan Singh

**Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:**

- (a) whether decentralized rural electrification project based on renewable energy can be initiated both under Decentralized Distribution Generation (DDG) Scheme of Ministry of Power and Remote Village Electrification Programme (RVEP) of Ministry of New and Renewable Energy;
- (b) if so, whether Government plans to merge these two schemes into one for exclusively covering all decentralized rural electrification through renewable energy sources; and
- (c) if so, the year-wise details of projects sanctioned under both DDG and RVEP during 11th Five Year Plan?

**Answer**

MINISTER OF NEW AND RENEWABLE ENERGY (DR. FAROOQ ABDULLAH)

(a): Yes Madam. However provisions of the two schemes are different. The Ministry had been implementing Remote Village Electrification (RVE) programme for providing financial support for lighting/basic electrification using renewable energy sources in those remote unelectrified census villages and unelectrified hamlets of electrified census villages where grid extension was not found feasible by the state governments and hence were not covered under the Rajiv Gandhi Gramin Vidyutikaran Yojana. The programme was approved up to 31st March, 2012.

Rural electrification projects under Decentralized Distributed Generation (DDG) can be from conventional or renewable sources such as Biomass, Biofuels, Biogas, Mini hydro, Solar etc. for villages where grid connectivity is either not feasible or not cost effective. Villages/hamlets that have been provided with solar home lighting systems under the Remote Village Electrification program can also be considered under the DDG scheme.

(b): No such proposal is under consideration.

(c): Details of villages/hamlets sanctioned through renewable energy sources under the RVE programme during 11th Five Year Plan are given in Table I.

Details of villages/hamlets covered under DDG programme during the 11th Five Year Plan are given in Table II.

Table-I

Table I Referred to in Reply to Part (c) of Lok Sabha Unstarred Question No. 1169 due for Answer on 30/11/2012

Year-wise Details of villages/hamlets sanctioned under Remote Village Electrification Programme during 11th Five Year Plan

Sl.No. Year No. of villages and hamlets sanctioned

1. 2007-08 1992

2. 2008-09 636

3. 2009-10 1431

4. 2010-11 1454

5. 2011-12 520

**Table-II**

**Table II Referred to in Reply to Part (c) of Lok Sabha Unstarred Question No. 1169 due for Answer on 30/11/2012**

**Year-wise Details of villages and hamlets covered under DDG Programme during 11th Five Year Plan**

Sl.No. Year No. of villages and hamlets covered

1. 2007-08 0

2. 2008-09 0

3. 2009-10 0

4. 2010-11 61

5. 2011-12 543